

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.1512 of 2009

(Arising out of OIO-07/VDR-II/STARTUBES/WAG/COMMR/2009 dated 25/06/2009 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Star Tubes & Metals Pvt Ltd

1006, Gidc, Waghodia,
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

.....Respondent

WITH

Excise Appeal No.1513 of 2009

(Arising out of OIO-07/VDR-II/STARTUBES/WAG/COMMR/2009 dated 25/06/2009 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Kamlesh B Jain

Director, Star Tubes & Metals Pvt Ltd, Plot No. 1006, Gidc, Waghodia,
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri S Airan, Authorised representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/10784-10785 /2020

DATE OF HEARING: 11.03.2020
DATE OF DECISION: 11.03.2020

RAMESH NAIR

The appellant filed a request letter to withdraw these appeals as they opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeals are dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

Mehul